

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

LOK SABHA  
UNSTARRED QUESTION NO. 1862  
TO BE ANSWERED ON MONDAY, 14<sup>TH</sup> MARCH 2022  
PHALGUNA 23, 1943 (SAKA)

**Amendment to NDPS Act, 1985**

1862. SHRI PRADYUT BORDOLOI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to amend the Narcotic Drugs and Psychotropic Substances (NDPS) Act to decriminalise usage of personal consumption of drugs, treating drug consumers as victims rather than culprits, as recommended by the Ministry of Social Justice and if so, the details thereof;
- (b) whether the Government intends to amend the NDPS Act to distinguish between addicts, first-time users and recreational drug users and if so, the details thereof;
- (c) the details of expenditures incurred on the National Fund for Control of Drugs Abuse between 2014 and 2021 year-wise;
- (d) whether the National Fund for Control of Drugs Abuse is utilised for any de-addiction programs and if so, details thereof, and if not, reasons therefor; and
- (e) whether the Government is undertaking any rehabilitation and harm-reduction measures for drug addicts in the North East region particularly and if so, the details thereof?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHOUDHARY)**

- (a) No such proposal is pending currently.
- (b) Does not arise.

- (c) The details of expenditure incurred on the NFCDA between 2014 and 2021 year-wise are as under:

<b>Total amount released Financial Year-wise from 01.04.2014 to 31.03.2021 (in Rs.)</b>	
2014-15	1,17,48,000/-
2015-16	43,86,950/-
2016-17	8,41,00,000/-
2017-18	58,74,628/-
2018-19	0/-
2019-20	0/-
2020-21	48,90,000/-
<b>Total</b>	<b>11,09,99,578/-</b>

- (d) The details of NFCDA fund utilized for de-addiction programs so far are as under:

<b>Organization</b>	<b>Amount Released</b>
PGIMER, Chandigarh/for expansion of services of Drug De-addiction & Treatment Center at PGIMER, Chandigarh	2,22,00,000/-
India Red Cross Society, Kapurthala/for De-addiction Center (Action Plan of Kapurthala District)	18,01,375/-
PGIMER (Dr. Ram Manohar Lohia Hospital, New Delhi/for expansion of the de-addiction services)	36,20,000/-
Govt. of Arunachal Pradesh to set-up drug de-addiction Centres	50,00,000/-

- (e) Ministry of Social Justice and Empowerment (MSJE), Government of India has been implementing the scheme of National Action Plan for Drug Demand Reduction (NAPDDR), under which financial assistance is provided to 'State Governments/ Union Territory (UT) Administrations and NGOs for running various projects concerning de-addiction programmes. A total of 98 such projects are being supported by GoI in the North Eastern states.

Furthermore, MSJE has also proposed to open 290 District De-Addiction Centre (DDAC) in various districts of the country, including various districts in the North-East Region.

MSJE has also launched Nasha Mukh Bharat Abhiyaan (NMBA) in 272 identified vulnerable districts. Among these, 46 districts have been identified as vulnerable in North-East Region under NMBA.

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